

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA.NO.2-3 in CIVIL APPEAL NO. 3295 OF 2003

STATE BANK OF INDIA & ANR.

Appellant (s)

VERSUS

M/S.SINGHANIA R. FLOUR MILLS P.LTD.&ORS.

Respondent(s)

With appln(s) for directions and exemption from filing OT)

Date: 15/10/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE Mr. JUSTICE P.K. BALASUBRAMANYAN

For Appellant(s) Mr. R.N. Keshwani,Adv.

For Respondent(s) Mr. Ratan Kumar Choudhuri,Adv.

Mr.M.P.Jha,Adv.  
Mr.Ram Ekbal Roy,Adv.  
Mr.Harsgvardhan Jha,Adv.  
Mr. Anil K. Chopra ,Adv

UPON hearing counsel the Court made the following  
O R D E R

In view of the letter circulated, the matter is adjourned. Not to be listed before two weeks.

(Usha Bhardwaj)  
P.S. to Registrar

(Madhu Saxena)  
Court Master